

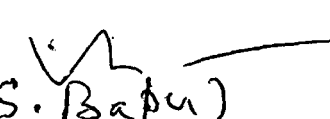
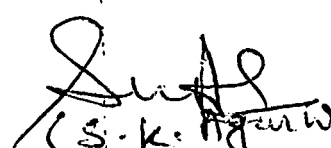
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**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

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OA./TA/MP No. 515/95

Mr. Balan Versus C. O. T.

Date of Order	Orders	Signature
<u>03.4.2000</u>	Shri S.K.Jain, President of the C.A.T. Bar Association, alongwith the other members of the Bar, has mentioned that due to the sad demise of Shri Sada Rangani, Advocate, a reference may be made in the Tribunal at 11.00 A.M. and the work may be suspended thereafter. Accordingly, the reference was made at 11.00 A.M. and the work of the Tribunal is suspended for today. May be listed for admission/direction/hearing on <u>13.7.2000</u>.  (N.P. NAWANI) MEMBER (A)  (B.S. RAIKOTE) VICE CHAIRMAN <u>13.7.2000</u> Mr. Shri Kumar - Counsel for applicant. Mr. T. P. Sharma - Counsel for respondents. The Counsel for the applicant seeks to withdraw this O.A as not pressed. In view of the Submissions made by the learned Counsel for the applicant, this O.A is disposed of as not pressed.  (S. Bapu) M (A)  (S.K. Agarwal) M (S).	

Received Copy
by Hari Mohan
for Shri Kumar
on 14/7/2000
for Shri Kumar
on 14/7/2000
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